CENTRAL ELECTRICITY REGULATORY COMMISSION
6th,7th and 8th Floor, World Trade Centre, Tower B, Nauroji Nagar,
New Delhi-110029

No. L-1/250/2019/CERC Dated: 26.10.2026

PUBLIC NOTICE

Subject: Supplementary notification to Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026.

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act) and all other enabling provisions under the Act, the Commission has published draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026 on 31.07.2026, and the same is posted on the website of the Commission (www.cercind.gov.in).

2. A supplementary notification to the Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026 is hereby issued proposing additional amendments.

3. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above supplementary notification to draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026. The comments/ suggestions/ objections may be sent to the email addresses secy@cercind.gov.in and shilpa@cercind.gov.in on or before **27.11.2026**. For registered users, the comments/ suggestions/ objections may also be uploaded through the SAUDAMINI Portal by clicking the e- Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, the e-Court Helpdesk at 011-20904365, Extension 260 or 7042604928 may be contacted.

4. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/
(Harpreet Singh Pruthi)
Secretary